

COURT-I

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 90 of 2014

Dated : 16th July, 2014

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

Sasan Power Ltd.
Versus

.... Appellant(s)

Central Electricity Regulatory
Commission & Ors.

.... Respondent(s)

Counsel for the Appellant(s) : Mr.Vishrov Mukherjee

Counsel for the Respondent(s) : Mr. M.G. Ramachandran for R.14
Mr. G. Umapathy for R.2
Mr. Saurabh Mishra for R.1
Mr. Rahul Dhawan
Ms. Mansi for R.11
Mr. Anand K. Ganesan
Ms. Swapna Seshadri for R.13
Mr. Parinay Deep Shah
Ms. Supriya Juneja for R.10
Mr. Pradeep Misra
Mr. Manoj Kr. Sharma for R.3 to 6

ORDER

The learned counsel for the Respondents seek some time to file the reply. Accordingly, they are directed to file the same on or before 24.07.2014 after serving copy on the other side.

Post the matter for hearing on **08.08.2014**. In the meantime, Rejoinder, if any, be filed after serving copy on the other side.

(Rakesh Nath)
Technical Member
ts/kt

(Justice M. Karpaga Vinayagam)
Chairperson